

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 131/(MAH)/2008
CA

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Mr. Sajid Amir Khan
V/s.
M/s. R. F. Properties & Trading Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order
TCP No.131/397-398/NCLT/MB/MAH/2008

Since the matter is showing as posted to 30.6.2017 on 28.4.2017, list this
matter as fixed earlier i.e. on 30.6.2017.

Sd/- V. NALLASENAPATHY Member (Technical)	Sd/- B.S.V. PRAKASH KUMAR Member (Judicial)
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